

A6-75935/2019

Kochi - 682 031  
Dated: 24.02.2020

**NOTIFICATION**

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely:

**Incorporation (C.S. No.71)**

In the rules,

- I. In Rule 4, under Sub Division 6 of Division II, after category 1 'Cataloguer' and before category 2 'Senior Grade Library Assistant', the post " Selection Grade Library Assistant " shall be inserted as category 1 A.
- II. In Annexure I, the existing entry ' Senior Grade Library Assistant ' occurring in column (4) against category 1 in Sub. Division 6 of Division II shall be substituted by " Selection Grade Library Assistant "
- III. In Annexure I, after category 1 under Sub Division 6 of Division II, the following shall be inserted in columns (1) to (4)

Sub Division (1)	Category (2)	Name of post (3)	Method of Appointment (4)	Qualifications (5)
6	1 A	Selection Grade Library Assistant	Promotion from Senior Grade Library Assistant	

The above notification will have retrospective effect from **01.04.2016**.

(By Order)

  
**K. Haripal**  
Registrar General

**Explanatory Note**

(This does not form part of this incorporation but is intended to indicate its general purport)

The Government as per the G.O.(MS).No.103/2019/Home dated 19.07.2019 had sanctioned 'Selection Grade' to the post of Library Assistant in the High Court service, in the scale of pay of Rs. 29200-62400. The Honourable the Chief Justice has ordered to incorporate 'Selection Grade' to the post of Library Assistant in the Kerala High Court Service Rules, 2007. Hence this Notification.

(P.T.O.)

To

- The Additional Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram (with C/L)
- The Accountant General (A&E), Thiruvananthapuram (with C/L)
- The Superintendent of Government Presses, Thiruvananthapuram  
(He is requested to publish the same in the Gazette and forward 100 copies  
of the amendment to this office)
- The Director of Kerala Judicial Academy, Athani.
- The Additional Director of Kerala Judicial Academy, Athani.
- The Joint Registrars, High Court.
- The Deputy Director of the Kerala Judicial Academy, Athani.
- The Assistant Director of the Kerala Judicial Academy, Athani.
- The Deputy Registrars, High Court.
- The Protocol Officer, High Court.
- The Public Relations Officer, High Court.
- The Private Secretary to the Chief Justice, High Court.
- The Finance Officer, High Court.
- The Assistant Registrars & Chief Librarian, High Court.
- The Librarian, Kerala Judicial Academy, Athani.
- The Court Officer to the Chief Justice, High Court.
- The Additional Public Relations Officer, High Court.
- The Accounts Officer, High Court.
- The Personal Assistant to the Chief Justice, High Court.
- The Private Secretaries to Judges, High Court.
- The Confidential Assistants to Registrars, High Court.
- The Confidential Assistant to the Additional Registrar (General Administration),  
High Court.
- The F Section, High Court (50 copies)
- All Sections, High Court.
- The Kerala Judicial Academy, Athani.
- ✓ The IT Section, High Court (for publishing in the High Court Website)
- The G (Accounts – I, II & III) Sections, High Court.
- The Notice Board, High Court.
- The A1, A2, A3, A4, A5, A7, A8 & A9 Seats, High Court.
- The Administrative Records Section, High Court.
- The File/Stock File.

Copy submitted to:-

**The Honourable the Judges**